

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1580/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BIMAL & ANR.

Respondent(s)

(ONLY OFFICE REPORT FOR DIRECTIONS IS LISTED AGAINST THIS MATTER.)

Date : 30-08-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

Mohd. Adeel Siddiqui, Adv.

Mr. Bipin Kumar Jha, Adv.

Mr. Neeraj Gupta, Adv.

Ms. Divya Kumar K. Kaushik, Adv.

Mr. Ajay Kumar Talesara, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly served.

Since respondent No.2 has expired as noticed from the death certificate appended to the office report dated 28.08.2019, the appeal qua respondent No.2 is abated.

The office report for direction is disposed of accordingly.

(DEEPAK SINGH)
COURT MASTER (SH)(VIDYA NEGI)
COURT MASTER (NSH)